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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.20/BB/2017	-	Hearing	230/ 232	Textron India Pvt. Ltd.

SL. NAME (IN CAPITAL) SIGNATURE
NO. & PHONE NUMBER REPRESENTATION TO WHOM

1) Vasanth Kumar, Asst. of OL [Signature]

2. SATI. P. JOHN
SPT Legal Advice to petitioner [Signature]

ORDER

Counsel for petitioner is present. Assistant from OL office is absent. He requested time to engage the counsel and to file report of ROC and RD. Counsel for petitioner filed compliance affidavit along with paper publication and also proof of service of notice on the authorities. For filing report list it on 11.10.2017.

[Signature]
MEMBER(J)

[Signature]
MEMBER(T)